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GOVERNMENT OF MANIPUR
SECRETARIAT : LAW & LEGISLATIVE AFFAIRS DEPARTMENT

NOTIFICATION

Imphal, March 3, 2014

No. 2/62/2013-Leg/L(i): In exercise of the powers conferred by sub-section(1) of section 36 of the Narcotic Drugs & Psychotropic Substances, Act, 1985, the Governor of Manipur is pleased to constitute, with immediate effect, the following Special Courts as mentioned in column II of the Schedule below and to specify the local limits of the areas of which their jurisdiction shall extend and their ordinary places of sitting as mentioned in column III and IV respectively of the said Schedule for trial of cases under the ND&PS Act, 1985:

Schedule

SI. No.	Name of Court	Areas of local Jurisdiction	Ordinary Place of sitting
I	II	III	IV
1.	Special Court (ND&PS), Thoubal	District of Thoubal	Thoubal
2.	Special Court (ND&PS), Bishnupur	District of Bishnupur	Bishnupur
3.	Special Court (ND&PS), Senapati	District of Senapati	Senapati

2. Further, the area of local jurisdiction of the Special Court (ND&PS), Manipur is modified as given hereunder :

SI. No.	Name of Court	Areas of local Jurisdiction
I	II	III
1.	Special Court (ND&PS), Manipur	Districts of Imphal East / Imphal West / Ukhrul / Churachandpur / Chandel / Tamenglong

(Y. Rameshchandra Singh),
Secretary (Law) to the Govt. of Manipur

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Copy to: -

1. The Secretary to the Governor, Raj Bhavan, Imphal
2. The Secretary to Chief Minister, Manipur
3. P.S. to Minister (Law & Legislative Affairs), Manipur
4. APS to Advocate General, Manipur
5. P.S. to Chief Secretary, Government of Manipur
6. The Director General of Police, Manipur
7. The Accountant General, Manipur
8. The Registrar General, High Court of Manipur, Imphal. He is requested for issuing necessary instruction for transfer of cases etc.

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9. All Deputy Commissioners, Manipur / All Superintendents of Police, Manipur
10. The District & Sessions Judge, Manipur East / Manipur West / Thoubal / Bishnupur / Senapati
11. The Judge, Special Court (ND&PS), Manipur
12. The Director of Prosecution, Manipur
13. The Public Prosecutor (District), Manipur
14. The Director of Information and Public Relations, Manipur for kindly publishing the above Notification in the Official Gazette Extra-Ordinary and for supply of 10(ten) copies to the Law Department.
15. All Addl. Public Prosecutor (District), Manipur concerned.
16. The Website Manager, Department of IT, Govt. of Manipur for uploading the above Notification in the Manipur Govt. Website.
17. Guard File.